

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Original Application No. 332/00206/2015
This the 01st day of July, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A**

Tribhuwan Narayan Tiwari, aged about 44 years, son of Late Ram Chandra Tiwari, R/o 569 Cha/1007, Prem Nagar, Alambagh, Lucknow.

..... Applicant
By Advocate: Sri Jitendra Singh.

VERSUS

1. Union of India, Ministry of Communication & I.T, Department of Tele Communication, Government of India, New Delhi.
2. ADG (SEA) Department of Tele communication, Sanchar Bhawan, 20 Ashoka Road, Lucknow.
3. Chief General Manager, Bharat Sanchar Nigam Limited, Eastern Circle, U.P. Lucknow.
4. Controller of Communication accounts, Department of Telecom U.P. (E) Telecom Circle Telephone Exchange Building, Vikash Khand I, Gomti Nagar, Lucknow.

..... Respondents
By Advocate: Sri Rajesh Katiyar / Sri G.S Sikarwar (R-3)

OR D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned counsel for the applicant states that he does not want to press this original application and wants to withdraw this petition.

2. In view of above, the instant petition stands dismissed having been withdrawn.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

RK